- i. National Food Security Mission-Pulses (NFSM-Pulses).
- ii. Accelerated pulses production programme (A3P).
- iii. Programme of Integrated Development of 60,000 Pulses Villages in Rainfed Areas.
- iv. Pulses Development programme under MMA.

Under these programmes, assistance is provided to the farmers for seed production, purchase of seed, Integrated Nutrient Management (INM), Integrated Pest Management (IPM), Weedicides, Improved farm implements, procuring sprinklers, pipeline for carrying water to the fields and pump sets etc. In addition, training of farmers and extension workers are also organised for transfer of latest production technology under the schemes. The latest production and protection technologies of pulses are demonstrated in compact blocks under Accelerated Pulses Production Programme (A3P). Assistance is also provided for in-situ moisture conservation, minikits & pests surveillance and market linked extension support to the farmers through formation of Farmers producer Groups.

The production of total pulses has been increased from 14.20 million tonnes during 2006-07 to 18.09 million tonnes during 2010-11 which is 3.89 million tonnes higher as compared to 2006-07 (last year of 10th plan period) recording a continuous increase in production in 11th Five year Plan. It is expected that with adequate availability of pulses, there may not be any adverse effect on their market price during 2011-12.

Overall development of agricultural land

3264. DR. BHALCHANDRA MUNGEKAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total amount of land distributed among SCs and STs at all India level during last two years;
- (b) the measures Ministry has taken to improve the irrigational facilities to these farmers; and
- (c) the State-wise initiatives and plans focusing on the overall development of agricultural land of Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) Ministry of Agriculture does not maintain database on distribution of land among Scheduled Castes (SCs) and Scheduled Tribes (STs).

- (b) Assistance is provided to State Governments for improvement of irrigation facilities through schemes/programmes like (i) Accelerated Irrigation Benefits Programme, (ii) Command Area Development and Water Management Programme, (iii) Repair, Renovation and Restoration of Water Bodies.
- (c) Government of India, Ministry of Agriculture has taken up various initiatives and intensified implementation of interventions under National Food Security Mission (NFSM), National Horticulture Mission (NHM), National Mission on Micro Irrigation (NMMI) and Rashtriya Krishi Vikas Yojana (RKVY) for overall development of agricultural land and sustaining food security across the country. Watershed Development Programmes are also being implemented by Ministry of Agriculture and Ministry of Rural Development to increase productivity of agricultural land. Interventions under these Missions / Programmes target land belonging to all categories of farmers including that of SCs and STs.

Committees on agriculture sector

3265. SHRI RAM KRIPAL YADAV: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of committees formed on agriculture sector during last five years;
- (b) the details of those committees and their terms of reference;
- (c) whether reports and recommendations of those committees have been received;
- (d) the status of those reports; and
- (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) Four Committees have been formed during last five years.

- (b) The details are given in Statement-I (See below).
- (c) to (e) The status and details on committees are given in statement-II.